

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 97, 120, 122 , 134, 136, 141, 146 &193 of 2013

Dated : 6th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 97 of 2013 &
IA-56 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Poorva Saigal**

**Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-2**

Appeal No. 120 of 2013 & I.A. No. 77 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. R.B.Sharma for R-4, R-5 & R.18
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-10**

Appeal No. 122 of 2013 & I.A. No. 75 of 2014

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : **Mr. M.G.Ramachandran**
Ms. Poorva Saigal

Counsel for the Respondent(s): **Mr. M.S.Ramalingam for R-1**
Mr. R.B.Sharma for R-7
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2
Mr. Bipin Gupta
Mr. S.K.Bansal for R-3 to R-5

Appeal No. 134 of 2013 & I.A. No. 76 of 2014

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : **Mr. M.G.Ramachandran**
Ms. Poorva Saigal

Counsel for the Respondent(s): **Mr. M.S.Ramalingam for R-1**
Mr. R.B.Sharma for R-7
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2
Mr. Alok Shankar for TPDDL

Appeal No. 136 of 2013 &
I.A. No. 21 of 2014**In the matter of:**

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : **Mr. M.G.Ramachandran**
Ms. Poorva Saigal

Counsel for the Respondent(s) : **Mr. Pradeep Misra and**
Mr. Manoj Kr. Sharma for R-2
Mr. R.B. Sharma for R.7
Mr. Alok Shankar for TPDDL

Appeal No. 141 of 2013 & I.A. No.67 of 2014

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
 Ms. Poorva Saigal
Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. R.B.Sharma for R-4, R-5 & R.17
 Mr. Pradeep Misra
 Mr. Manoj Kr. Sharma for R-10
 Mr. Alok Shankar for TPDDL

Appeal No. 146 of 2013 & I.A. No. 74 of 2014

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
 Ms. Poorva Saigal
 Dr. Manish Singhvi &
 Mr. D.K.Devesh, R.V.N.L.
Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. R.B.Sharma for R-7
 Mr. Pradeep Misra
 Mr. Manoj kr. Sharma for R-2
 Mr. Alok Shankar for TPDDL

**Appeal No. 193 of 2013 &
 I.A. No. 57 of 2014**

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
 Ms. Poorva Saigal
Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. R.B.Sharma for R-4, R-5 & R-7
 Mr. Pradeep Misra
 Mr. Manoj kr. Sharma for R-2
 Mr. Alok Shankar for TPDDL

ORDER

We have heard the Learned Counsel for the parties.

Post the matter for further hearing on **25.08.2014 at 4:00 PM**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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